

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.108 of 2014 & IA-250 & 348 of 2014

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Appeal No.122 of 2014

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Appeal No. 18 of 2013

&

Appeal No. 119 of 2014 & IA -265 & 325 of 2014

Dated : 18th September , 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No.108 of 2014 &
IA- 250 & 348 of 2014**

In the matter of :

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. C.S. Vaidnathan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2**

In the matter of :

Appeal No. 122 of 2014

M/s Janajagriti Samithi Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Parikh
Ms. Mamta Saxena**

Counsel for the Respondent(s): : **Mr. C.S. Vaidnathan, Sr. Adv.**
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.3

Appeal No. 18 of 2013

Power Company of Karnataka Ltd. & Ors. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. M.G. Ramachandran**
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : **Mr. Nikhil Nayyar**
Mr. Dhananjay Baijal for R.1
Mr. C.S. Vaidnathan, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2

Appeal No.119 of 2014 &
IA- 265 & 325 of 2014

In the matter of :

Udupi Power Corporation Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. C.S. Vaidyanathan, Sr. Adv.**
Mr. Sakya Singha Chaudhuri
Mr. Anand K. Srivastava
Ms. Kanika Chugh

Counsel for the Respondent(s) : **Mr. M.G.Ramachandran**
Mr. Anand K. Ganesan for
R.2 to R.7
Mr. Sanjay Parikh
Ms. Mamta for R.8
Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in Appeal No. 108 of 2014 at length.

Post these matters for further submissions on **01.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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